



Standard Fire Special Peril Policy (Commercial) – Add ons

**1) Automatic cover for unspecified locations
(UIN: IRDAN134CP0010V01201819/A0017V01201920)**

Notwithstanding anything to the contrary in any Limit of Liability clause attached to this Policy, this insurance extends to cover:

- (a) Stocks belonging to the insured while temporarily or permanently stored at any unspecified location anywhere in India; and
- (b) Any other Property belonging to the insured at any unspecified location anywhere in India

For the purpose of this extension, ‘unspecified location’ means any location not specified in the Insured’s declaration of property values / policy schedule.

The Company’s liability under this extension is limited to INR at any one location and to INR in the aggregate for the Period of Insurance.
